IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH (COURT-I)

(CAA)-290/(PB)/2007

In the matter of:

Lakra Fabrics (P) Limited with M/s. Lakra

Industries Limited

..PETITIONER

SECTION:

Under Section 230-232

Order delivered on 09.11.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

DEEPA KRISHAN

Hon'ble Member (Technical)

For the Petitioner

1.8

For the Respondent

1 :

For the RD (N)

: Mr. Manish Raj, Co. Prosecutor

For the OL

: Ms. Niyati Chanana, Advocte

ORDER

Learned Counsel for the petitioner is present and seeks a short adjournment for hearing.

Let the matter be posted on 28.11.2017.

(DEEPA KRISHAN)

MEMBER (TECHNICAL)

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit

09.11.2017